

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
(IB)-223(ND)2020
IA-3461/2022

IN THE MATTER OF:

M/s. D. Light Energy Private Limited ... Applicant/Petitioner

Versus

M/s. Benchmark Supply Chain Solution ... Respondent
Private Limited

Under Section: 9 of IBC, 2016

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Gautam Singhal for Applicant/Liquidator
For the Respondent : Adv. Anjuman Tripathy for the Suspended
Directors of the CD
For the Liquidator : Advocate Rajiv Malik for Liquidator and Mr. Mohit
Kumar Gupta

ORDER

Due to paucity of time, the matter is re-notified to 03.03.2023.

Sd/-
COURT OFFICER